

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 4384-4385/2023

THE GOA FOUNDATION

APPELLANT(S)

VERSUS

THE GOA STATE ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY & ORS.

RESPONDENT(S)

IA No. 101717/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 101718/2022 - GRANT OF INTERIM RELIEF AND IA No. 101719/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA NO.234169/2023 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 23-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Sanjay Parikh, Sr. Adv.
Ms. Srishti Agnihotri, AOR
Ms. Sanjana Grace Thomas, Adv.
Mr. D.P. Singh, Adv.
Ms. Tara Elizabeth Kurien, Adv.

For Respondent(s) Mr. Surjendu Sankar Das, AOR
Ms. Annie Mittal, Adv.

Mr. Abhay Anil Anturkar, Adv.
Mr. Dhruv Tank, Adv.
Mr. Aniruddha Awalgaoonkar, Adv.
Ms. Surbhi Kapoor, AOR
Mr. Bhagwant Deshpande, Adv.

Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Ruchi Kohli, Adv.
Ms. Swarupama Charturvedi, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Chinmayee Chandra, Adv.
Mr. Padmesh Mishra, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

The Appeals are partly allowed in terms of the non-reportable signed judgment.

Pending applications stand disposed of accordingly.

**(ASHISH KONDLE)
COURT MASTER (SH)**

**(AVGV RAMU)
COURT MASTER (NSH)**

[THE SIGNED NON-REPORTABLE JUDGMENT IS PLACED ON THE FILE]